

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/04/2019

O.A./260/235/2015

BIDYADHAR ACHARYA & ANOTHER
-V/S-
DEFENCE

ITEM NO:43

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None present for the applicant. Respondents' counsel present and heard. O.A. is dismissed for default for non prosecution on the part of the applicant. Registry to send a copy of this order to the applicant by registered post.</p> <p>Copy to respondents' counsel.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>